

### दस्तकारी

\*१२७४. डा० राम सुभग सिंह : क्या बाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) अखिल भारतीय दस्तकारी बोर्ड की सिफारिशों के आधार पर आज कल भारत सरकार कतनी कट्टीर उद्योग सम्बन्धी संस्थाओं को ऋण तथा अनुदान के रूप में आर्थिक सहायता दे रही है ;

(ख) १९५४-५५ में इन संस्थाओं को अलग अलग ऋण तथा अनुदानों के रूप में कितनी कितनी सहायता दी गई है ; और

(ग) क्या अब तक की गई आर्थिक सहायता से उन संस्थाओं का उचित विकास हो रहा है ?

बाणिज्य तथा उद्योग उपमंत्री (श्री कानूनगो) : (क) तथा (ख). १९५४-५५ में जिन गैरसरकारी संस्थाओं को अनुदान और ऋण दिये गये हैं उनके नामों और दी गई राशियों का एक विवरण सभा पटल पर रखा जाता है । [बीसवें परिशिष्ट ७, अनुबन्ध संस्था ७] ।

(ग) अधिकांश संस्थाओं के लिये हाल में ही धन देना स्वीकार किया गया है और उनकी प्रगति की रिपोर्टें अब तक उपलब्ध नहीं हुई हैं ।

डा० राम सुभग सिंह : पिछले दो वर्षों से जो ऋण और अनुदान गृह उद्योग की संस्थाओं को दिये जाते हैं, उनकी प्रगति के बारे में अभी मंत्री महोदय ने कहा कि उसकी कोई खबर सरकार को नहीं है, तो क्या सरकार जो रूपया देती है उसका सही सही उपयोग होता है या नहीं इस बात की जानकारी के लिये कोई उपाय करेगी ?

श्री कानूनगो : मैंने ऐसा नहीं कहा, बसलक कहा कि यह ग्रांट अभी हाल ही में दी गई है और इस बीच उसकी प्रोग्रेस नोट करने का वक्त नहीं हुआ ।

डा० राम सुभग सिंह : मंत्री महोदय कब तक सोचते हैं कि उसकी प्रगति की जांच करने का माकूल समय होगा ?

श्री कानूनगो : कम से कम एक साल ।

डा० राम सुभग सिंह : जिन संस्थाओं को एक साल से अधिक मदद दी जाती है, क्या यह देखा गया है कि जितनी मदद दी गयी है उसके अनुपात में उनका उत्पादन बढ़ा है ?

श्री कानूनगो : यह तो होना चाहिये । जो स्कीम उन्होंने पेश की हैं उसमें उत्पादन बढ़ाने की व्यवस्था रखी गयी है और उसकी पूरी तौर से जांच करने के लिये मैंने कहा कि एक साल लगता है, कहीं छह महीने लगते हैं तो कहीं डेढ़ साल लगता है ।

### INDIANISATION OF FOREIGN ESTABLISHMENTS IN INDIA

\*1275. Chaudhri Mohammed Shaffee: Will the Minister of Commerce and Industry be pleased to refer to the reply given to part (e) of starred question No. 300 on the 23rd November, 1954 and state:

(a) the progress of Indianization of staff in the foreign establishments in India during the year 1954;

(b) the number of foreign establishments which have sent in returns of their employees to Government; and

(c) the steps that Government propose to take in respect of those concerns which have not sent in the returns?

The Minister of Commerce (Shri Karmarkar): (a) Returns showing the employment position as on 1st January, 1955, have been called for and it is not yet possible to indicate the progress on Indianization made during the year 1954.

(b) In 1954, 1,151 foreign-controlled establishments furnished employment returns to Government.

(c) Where the demand for submission of returns is made under the Collection of Statistics Act the enactment provides its penalties for non-compliance.

**Chaudhri Muhammed Shaffee:** May I know how much time it will take?

**Shri Karmarkar:** For what?

**Mr. Speaker:** For the returns from the remaining establishments.

**Dr. Ram Subhag Singh:** May I know the date when the circular was sent to them, whether any reminder was also sent to them to get their return and how many firms have not yet sent their returns?

**Shri Karmarkar:** Notice was issued on the 14th January, 1955.

**Shrimati Renu Chakravartty:** In this questionnaire which has been circulated to them, may I know if they have been asked to fill up the categories of all those earnings above Rs. 3,000, or whether they can put all the people earning different salaries, together?

**Shri Karmarkar:** Subject to correction, I may say that the information that has been asked for is for the salary group Rs. 300 to Rs. 499, Rs. 500 to Rs. 999 and Rs. 1,000 and above.

**Dr. Ram Subhag Singh:** Is it true that Indians and foreigners serving on the same posts are not treated on a similar basis and that the amenities which are given to foreign employees are not the same which the Indians get?

**Shri Karmarkar:** That is a question which I should not answer without notice. We have to enquire.

#### STEEL

\*1277. **Shri Gidwani:** Will the Minister of Commerce and Industry be pleased to state the quantity of steel produced in India during the year 1954?

**The Deputy Minister of Commerce and Industry (Shri Kanungo):** 1.24 million tons.

**Shri Gidwani:** How much steel was imported during 1954?

**Shri Kanungo:** I want notice. I have not got the figures.

**Shri Gidwani:** What was the estimated production of steel in the first Five Year Plan?

**Shri Kanungo:** 1.65 million tons.

**Dr. Lanka Sundaram:** May I know the total quantity of steel imported into India during the past three years?

**Shri Kanungo:** I want notice.

**Shri Gidwani:** What was the f.o.r. price of steel and what was the cost of steel produced in India?

**Shri Kanungo:** It varies from time to time.

#### मिट्टी का तेल आदि

\*१२७६. **श्री गोविन्द दास :** क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि आसाम में १९५२-५४ में मिट्टी का तेल, पेट्रोल तथा क्रूड आइल का कितना उत्पादन हुआ ?

**निर्माण, आवास और संभरण मंत्री (सरदार स्वर्ण सिंह) :** सरकार को यह सलाह दी गई है कि ऐसे व्यौरों की चर्चा सभा में करना उचित नहीं होगा क्योंकि ऐसा करने से सभी लोगों को, बिना किसी भी विभेद के, उनकी जानकारी हो जावेगी।

**श्री गोविन्द दास :** क्या यह निर्णय सरकार के हित की दृष्टि से किया गया है या और किसी दृष्टि से है ?

**सरदार स्वर्ण सिंह :** मुझे हिन्दी लफ्ज तो नहीं आते पर यह

strategic and security reasons.

**Shri T. B. Vittal Rao:** May I know whether there has been an increase in the production of kerosene in the year 1953-54, compared to the year 1952-53, and if so, by what percentage?

**Sardar Swaran Singh:** I want notice of this question.